

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1714/2019

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY Appellant(s)

VERSUS

BHAGWAN DAS

Respondent(s)

(Bailable Warrant)

Date : 10-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Divyansh Rai, Adv.

For Respondent(s)

Mr. Naresh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for records.

List again on 13.04.2020.

RAJIV KALRA
Registrar

pm